



**HIGH COURT OF TRIPURA
AGARTALA**

F.No.40(1)-HCT/Judl./Roster/2018/11333 - 39 Dated, Agartala, the 19th Dec. 2018

NOTIFICATION

**CONSOLIDATED LIST OF THE CASES (SINGLE BENCH MATTERS)
UPTO THE YEAR 2014**

Single Bench List - I

- | | | | | |
|-------------|----------------|---|--|---|
| 1) | WP(C)/488/2012 | MANIKLAL MODAK AND
2 ORS.
Vs
STATE OF TRIPURA AND
ANR | GA
MR D K BISWAS
Mr A NANDI | ADV. GENERAL
GA
MR DEBABRATA
CHAKRABORTY
Mr A
BHATTACHARJEE
Mr B DATTA
Ms R GUHA
Mr B BANERJEE
MR H LASKAR |
| With | WP(C)/540/2012 | TAPAN KR. PAUL
VS.
STATE OF TRIPURA AND
8 ORS. | MR D C SAHA
MS M
CHOWDHURY
MR RAJU DATTA
MS A BANIK | GA
MR B DATTA
MS D CHAKRABORTY
MR A NANDI
MR S S DATTA |
| | WP(C)/556/2012 | MS. ROSE VALLEY REAL
ESTATE AND CONST.
LTD.
VS.
STATE OF TRIPURA AND
4 ORS. | MR S DEB
MR S DATTA
MR B DATTA
MR B N
MAJUMDER
MR D SAHA
MR S DATTA
MR RAJIB SAHA | ADV. GENERAL
GA
MR DEBABRATA
CHAKRABORTY
MS R GUHA
MR B BANERJEE
MR H LASKAR |

	WP(C)/2/2013	KTC LTD. AND ANOTHER VS. STATE OF TRIPURA AND 7 ORS.	MS M CHOWDHURY MR RAJU DATTA	ADV. GENERAL MR DEBABRATA CHAKRABORTY MR B DATTA MR A NANDI MS R GUHA MR B BANERJEE MR S S DATTA MS A BANIK MR H LASKAR MR S CHAKRABORTY
2)	MAC App./95/2013	BIPLAB PAL Vs CHANDAN PATARI AND 3 ORS.	Mr M KAR BHOWMIK Mr R R DATTA MS KUELI BISWAS	Mr RATAN DATTA Mr P GAUTAM Mr A ACHARJEE
3)	WP(C)/157/2013	97051201 SUBGD RAJU GHOSH AND 6 ORS. Vs STATE OF TRIPURA AND 47 ORS.	Mr S LODH Mr SOMIK DEB	GA Mr S DEB MR DEBABRATA CHAKRABORTY Mr PARAMARTHA DATTA Mr A BHATTACHARJEE MRS AS LODH MR H LASKAR
With	WP(C)/162/2013	RANENDRA NARAYAN DAS AND ORS VS. STATE OF TRIPURA AND ORS	MR S LODH MR SOMIK DEB	GA MR S DEB MR DEBABRATA CHAKRABORTY MR PARAMARTHA DATTA MRS AS LODH
	WP(C)/304/2013	MD.JALAL UDDIN AND 7 ORS. VS. STATE OF TRIPURA AND 44 ORS.	MR S M CHAKRABORTY MS P CHAKRABORTY MR S BHATTACHARJEE D DAS	ADV. GENERAL GA MR S DEB MR DEBABRATA CHAKRABORTY MR PARAMARTHA DATTA MS S GUPTA MR H LASKAR MS AS LODH MS N MAJUMDER
4)	WP(C)/204/2013	AJOY DE AND 3 ORS. Vs STATE OF TRIPURA AND 8 ORS.	Mr S DEBNATH Mr A DEBNATH	GA MS P CHAKRABORTY Ms D DAS Mr S BHATTACHARJEE Mr S M CHAKRABORTY

- | | | | | |
|-------------|-----------------|---|--|--|
| 5) | RSA/7/2014 | MIRA SEN AND ANR
Vs
BANTI MAJUMDER AND
ORS | MR DEBABRATA
CHAKRABORTY
MR H LASKAR
Ms S DEB GUPTA | MR D K BISWAS
Mr G S
BHATTACHARJEE
Mr G K NAMA |
| 6) | RSA/8/2014 | MIRA SEN AND ORS
Vs
GOURI SEN AND ORS | MR DEBABRATA
CHAKRABORTY
Ms S DEB (GUPTA) | MR D K BISWAS
Mr G S
BHATTACHARJEE
Mr G K NAMA |
| 7) | WP(C)/72/2014 | KANAI SINGHA
Vs
THE STATE OF TRIPURA
AND 3 ORS | Mr S
BHATTACHARJEE
MR S Ch. Deb | GA
Mr M DEBBARMA |
| With | WP(C)/1092/2017 | SARBARI BOSE
VS.
THE STATE OF TRIPURA
AND ORS | MR P ROY BARMAN
MR SAMARJIT
BHATTACHARJEE
MR KAWSIK NATH
MR PRADYOT
MAISHAN | GA
MR M DEBBARMA |
| 8) | WP(C)/105/2014 | PRADIP KR. PODDER
AND ANR
Vs
THE STATE OF TRIPURA
AND 6 ORS | Mr D R
CHOWDHURY
Ms M
CHOWDHURY
Mr RAJU DATTA
Ms A BANIK
MR D KAR
DIPAK DEB | MR S M
CHAKRABORTY
MRS AS LODH
Mr S
BHATTACHARJEE
MS BRATATI
CHAKRABORTY
MS P SEN
Mr B S BHOWMIK |
| 9) | WP(C)/228/2014 | SHYAMAL CH. BHOWMIK
Vs
O.N.G.C. AND ORS | Mr G K NAMA
D K BISWAS | Mr S DEB
Mr P B DHAR
MR SAUGATA DATTA |
| 10) | WP(C)/334/2014 | RATAN DEBBARMA
Vs
THE STATE OF TRIPURA
AND ORS | Mrs P DHAR
Mr H DEBBARMA
A CHOUDHURI | GA
Mr D SARMA
MR SAMARJIT
BHATTACHARJEE
MR B SAHA
MR S PAL |

By order,

(A. Debbarma)
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.

Registrar (Judicial)